

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 19 OF 2016

Dated: 12th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Indian Sucrose Ltd.

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Aditya Grover
Ms. Pooja R. Sharma

Counsel for the Respondent(s) :

Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadari
Ms. Neha Garg for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **21.05.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**